

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3780**  
TO BE ANSWERED ON 05/04/2023

**SELF-EMPLOYMENT SCHEME IN RURAL AREAS**

3780. SHRI PARIMAL NATHWANI:

Will the Minister of Rural Development be pleased to state:

- (a) whether Government has prepared any specific scheme to provide self-employment in rural areas of the country, if so, the details thereof including Andhra Pradesh and Gujarat;
- (b) the details of the funds earmarked for the purpose, State-wise including Andhra Pradesh and Gujarat; and
- (c) the steps being taken by Government for effective implementation of the said scheme?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) No Sir, However there are 2 sub-schemes namely Rural Self Employment Training Institutes (RSETIs) and Start-up Village Entrepreneurship Programme (SVEP) under DeendayalAntodayaYojana - National Rural Livelihoods Mission (DAY-NRLM) focusing on self-employment of the rural poor.

Under RSETIs, opportunities are being made available by way of skill training with Entrepreneurship Development Programme (EDP) inputs to start self-employment ventures and the trainees are also facilitated for Bank loan to start his/her own Micro-enterprise. Presently, there are 590 RSETIs functioning in 572 districts across the country and 44,42,212 candidates have been trained and 31,54,998 candidates have been settled as on 28<sup>th</sup> February 2023. In the State of Gujarat, 28 RSETIs are functioning and 282781 candidates have been trained and 199953 candidates have been settled so far. In the State of Andhra Pradesh, 16 RSETIs are functioning and 146298 candidates have been trained and 106163 candidates have been settled so far.

SVEP is a demand based scheme and is being implemented with the objective to help the rural poor (from SHG ecosystem) to set-up enterprises in non-agricultural sectors. The operational unit is block under the scheme. As on 28<sup>th</sup> February 2023, a total of 2,31,798 enterprises have been supported under SVEP. In the State of Gujarat, 3 blocks have been approved under SVEP and 5,918 enterprises have been supported so far. In the State of Andhra Pradesh, 8 blocks have been approved under SVEP and 17,495 enterprises have been supported so far.

(b) The details of the funds sanctioned/released under RSETI, State-wise including Andhra Pradesh and Gujarat is placed at **Annexure-I** and the details of funds sanctioned/released under SVEP, State-wise including Andhra Pradesh and Gujarat is placed at **Annexure-II**.

(c) The Annual Action Plan (AAP) of the scheme for each State/UTs is approved in consultation with the respective State/UT before the start of every Financial Year by Empowered Committee (EC) of the Ministry of Rural Development. Based on the AAP, the scheme is being implemented through State Rural Livelihoods Missions (SRLMs). The Ministry releases the funds to State as per their approved allocation. The Ministry has also started the implementation of e-FMAS (electronic fund management and accounting system) to do expenditure and monitoring of all components of expenditure for optimum utilization of resources. Further, the scheme is monitored through periodic review meetings, Performance Review Committee meetings, Common Review Missions, National Level Monitors & also through data of Management Information System (MIS) and Public Fund Management System (PFMS). In addition continuous hand-holding support is provided to SRLMs to overcome any issue faced by them during the implementation of the scheme. The capacity building is one of the key-component under DAY-NRLM. So, the Ministry facilitates capacity building of all stakeholders.

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**Annexure-I**

**Annexure I**—referred in reply to Part (b) of Rajya Sabha Unstarred Question No. 3780 for answer on 05.04.2023 regarding “Self-employment scheme in rural areas”

State-wise funds sanctioned/released under RSETI including the State of Andhra Pradesh and Gujarat since 2014-15 till Feb, 2023:

(Rs. in lakhs)

S.No.	State/ UT	Total funds sanctioned/released from 2014-15 till 28 <sup>th</sup> February 2023
1	A&N Islands	22.21
2	Andhra Pradesh	1323.77
3	Arunachal Pradesh	0.00
4	Assam	1656.67
5	Bihar	2190.44
6	Chhattisgarh	1223.26
7	D&N Haveli	45.24
8	Gujarat	3927.97
9	Haryana	1070.69
10	Himachal Pradesh	210.23
11	J&K	686.15
12	Jharkhand	1880.27
13	Karnataka	4249.34
14	Kerala	593.82
15	Lakshadweep	0.00
16	Madhya Pradesh	5694.94
17	Maharashtra	5147.06
18	Manipur	29.30
19	Meghalaya	301.28
20	Mizoram	39.45
21	Nagaland	33.25
22	Odisha	3023.76
23	Pondicherry	24.39
24	Punjab	2144.11
25	Rajasthan	3027.01
26	Sikkim	9.02
27	Tamilnadu	1707.35
28	Telangana	1331.31
29	Tripura	288.50
30	Uttar Pradesh	4846.20
31	Uttarakhand	553.91
32	West Bengal	542.51
	<b>Total</b>	<b>47823.41</b>

*Remark: RSETIs is a demand driven programme, hence allocations are not being made*

**Anexure-II**

**Annexure II** –referred in reply to part (b) of Rajya Sabha Unstarred Question No. 3780 for answer on 05.04.2023 regarding “Self-employment scheme in rural areas”

**Fund Sanctioned and Central Share released to States/UTs (Rs. in Lakhs) including the State of Andhra Pradesh and Gujarat under SVEP upto 28<sup>th</sup> February 2023 is given below:**

No	State	SVEP Approved Blocks	Funds sanctioned	Central share	Central Share released
					<i>Total</i>
1	Andhra Pradesh	8	4,535.30	2,721.18	2,550.88
2	Aruncahal Pradesh	1	493.92	444.53	93.76
3	Assam	8	4,795.87	4,316.28	1,397.56
4	Bihar	22	13,204.21	7,922.53	3,459.81
5	Chattisgarh	15	4,851.17	2,910.70	1,941.96
6	Goa	1	596.73	358.04	64.47
7	Gujarat	3	1,617.20	970.32	727.74
8	Haryana	6	2,967.90	1,780.74	1,693.50
9	Himachal Pradesh	1	558.06	502.25	51.64
10	J&K (UT)	8	4,610.98	4,149.88	956.25
11	Jharkhand	16	7,056.03	4,233.62	3,369.27
12	Karnataka	8	1,316.73	790.04	233.15
13	Kerala	33	15,063.70	9,038.22	5,061.14
14	Madhya Pradesh	14	7,350.52	4,410.31	3,124.19
15	Maharashtra	8	4,195.00	2,517.00	830.61
16	Manipur	2	1,076.78	969.10	351.61
17	Meghalaya	1	444.34	399.91	149.96
18	Mizoram	4	2,003.44	1,803.10	243.01
19	Nagaland	4	1,968.09	1,771.28	1,092.14
20	Odisha	12	6,425.57	3,855.35	2,109.71
21	Punjab	3	1,535.04	921.02	387.44
22	Rajasthan	13	3,892.50	2,335.50	1,615.53
23	Sikkim	1	463.67	417.39	98.63
24	Tamil Nadu	4	2,178.40	1,307.04	660.85
25	Telangana	20	5,768.12	3,460.87	1,631.53
26	Tripura	3	564.21	507.79	152.62
27	Uttar Pradesh	19	9,705.19	5,823.11	3,288.14
28	Uttarakhand	4	1,928.06	1,735.26	718.89
29	West Bengal	16	8,389.13	5,033.48	2,233.58
	<b>TOTAL</b>	<b>258</b>	<b>1,19,555.86</b>	<b>77,405.84</b>	<b>40,289.56</b>

*Remark: SVEP is a demand driven programme, hence allocations are not being made*

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